

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2nd FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

SUPPLEMENTARY CAUSE LIST DATED 15.04.2021 (THURSDAY)

COURT OF CHAIRPERSON (VIRTUAL MODE)

12:00 Noon

In the Court of Hon'ble Mr. Justice Bansi Lal Bhat, the Acting Chairperson and Hon'ble Dr. Ashok Kumar Mishra, Member (Technical)

For Orders

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	I.A No. 569 of 2021 in Comp. App. (AT) (Ins) No. 716 of 2019	Aasaan Global Trade. Vs. Tiffins Barytes Asbestos and Paints Ltd & Anr.	Shantanu Singh	Madhusmita Bora-R2 D.Sreenivasan-RP
2.	I.A No. 570 of 2021 in Comp. App. (AT) (Ins) No. 276 of 2019	Aasaan Global Trade Vs. Vasudev, n, Resolution Professional & Ors	A.Muraleedharun	D. Sreenivasan-R1 Vineet Ranjan-R3 Yashraj Singh Deora-R4 Madhusmita Bora-R7 R. Murali & Bijoy Kumar Pradhan-R12

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By the order of Hon'ble Acting Chairperson

**-sd/-
Registrar**